

**HIGH COURT OF TRIPURA  
AGARTALA - 799 010**

F.6(2)-HC/96/Vol-IV/2017/ 14381-87 .

Dated, Agartala, the 10<sup>th</sup> August, 2017

**NOTICE INVITING TENDER**

Fresh Sealed Tenders/Quotations are invited from the authorized Distributors/Dealers/Suppliers of reputed brands for supply of 2(two) Nos. of **TWO PROCESSOR RACK SERVER** as per terms & conditions and specification mentioned below:

1. **Bid Rate:** Bidders must quote their rates for **Two Processor Rack Server in the Bid Price Form (BOQ) at Annexure-III** and the rate should be valid for 180 days.
2. **Taxes:** Rate should be inclusive of all Taxes viz., GST, etc. for Agartala or entire state of Tripura. ;
3. **Warranty:** Item must be offered for minimum 3(three) years' onsite warranty. Warranty beyond 3(three) years, at the same cost, will be given preference;

*The Vendor, whose favour the supply order will be issued, must register the supplied item in the name of purchaser in the portal of the respective brand on the successful installation date and warranty will start w.e.f. that date, i.e. date of online registration of the goods.*

4. **ADP:** Accidental Damage Protection (ADP) warranty, if any, may be indicated with period specified;
5. **Superscripting Tender proposal Envelop:** The sealed Tender/Quotation should be submitted mentioning the name of the tender as "**Quotation for Two Processor Rack Server**" alongwith the **Tender Ref. No.** on the envelope;
6. **Earnest Money Deposit(EMD):** Vendors will submit a refundable Earnest Money of **₹15,000/-** (Rupees fifteen thousand only) through Demand Draft from a nationalized /scheduled bank, valid for minimum 180 days, drawn in favour of "**Registrar (Admn. P & M), High Court of Tripura**", payable at Agartala alongwith the Tender Proposal. The date of the draft submitted / bank guarantee for the same should not be earlier than the date of issue of this Notice inviting Tender.
7. **Non-Refundable Document Fees:** Vendors will submit a non-refundable Demand Draft of **₹ 500/-** (Rupees five hundred only) from a nationalized/ scheduled bank, valid for minimum 180 days, drawn in favour of "**Registrar (Admn. P & M), High Court of Tripura**", payable at Agartala with their Tender proposal in addition to EMD amount. The date of the draft submitted / bank guarantee for the same should not be earlier than the date of issue of this Notice inviting Tender.
8. **Last Date of Submission of the Tender:** Quotation should be submitted to the office of the High Court of Tripura by **2 pm on or before 4<sup>th</sup> September, 2017** ;
9. **Opening of the Tender Proposal:** The said Tender/Quotation shall be opened in the Chamber of the Registrar (Admn, P &M) **on same day i.e. on 4<sup>th</sup> September, 2017 at 03:30 pm** in presence of the Quotationers who may desire to remain present;

The date of opening of the quotations may, however, be changed, if required, at the discretion of the Authority with notice to the Quotationers;

10. **Acceptance/rejection of quotation:** The undersigned reserves the right to accept or reject any quotation including the lowest one without assigning any reason therefor;
11. **Time of the supply of Articles:** Quotationer in whose favour the work order/supply order will be issued will have to complete the supply within 30(thirty) days of the issuance of the work/supply order and in case of failure to supply the articles within the specified period, a new work order/supply order may be re-issued to another firm as per decision of the Authority after cancelling the previous one;
12. **Authorization letter:** Along with the quotation, the Quotationer shall annex a copy of the letter of the company showing that he/she is the authorized Distributor/ Dealer/Supplier of that company;
13. **Freight Charge for supply of the articles:** No transportation/freight charge for supplying of the articles will be borne by this Registry;
14. **Declaration for authorized service Centre:** The Quotationer shall clearly mention whether there is any Company Authorized service Center at Agartala for maintenance/repair of the Two Processor Rack Server;
15. **Advantage of higher configuration:** Due weightage may be given to those Quotationers who are willing to supply the articles with higher configuration at similar price as specified in NIT;
16. **Technical Specification of the Articles:** Detail specification with compliance may be referred in **Annexure-I**;
17. **Bidders must submit duly filled-up Bidders Profile form (Annexure-II), Bid Proposal Letter (Page-7) and Bidder's Authorization Certificate (Page-8).**

  
**DY. REGISTRAR (JUDL.)-CUM-CPC**

**COPY TO:**

1. The Registrar (Admn., P & M), High Court of Tripura, Agartala for kind information;
2. The System Analyst, High Court of Tripura, Agartala with a request to upload the Notice Inviting Tender in the web site of the High Court of Tripura, Agartala;
3. Superintendent, Store Section, High Court of Tripura, Agartala;
4. Superintendent, Accounts Section, High Court of Tripura, Agartala;
5. NOTICE BOARD, High Court of Tripura, Agartala &
6. ORDER FILE.

  
**DY. REGISTRAR (JUDL.)-CUM-CPC**

**ANNEXURE - I**

<b>SPECIFICATION OF TWO PROCESSOR RACK SERVER (RS-2P)</b>			
Sl. No.	Component Name	Component Description	Technically Compliant (Yes / No)
1	Processor	The server should have two nos. of latest twelve cores or higher 64-bit x86 processor fully binary compatible to 32-bit applications. Number of cores on a single die/socket will be treated as a single processor.	
2	Motherboard & Chipset	Server M/B based on associated chipset with minimum two free PCI /PCI-x/ PCI-Express slots.	
3	Memory	128GB DDR-4 2133MHz or higher SDRAM Memory with ECC. Available Memory expandability should be achievable in the quoted server by the same capacity of memory module as offered in quoted server.	
4	Video Controller	Integrated Graphic controller	
5	HDD Controller	SAS Controller supporting RAID 0 & 1	
6	Network Controller & HBA	2x10Gbps(SFP)& 2x1Gbps server Ethernet ports with full duplex on two separate controller and Dual Port HBA card with minimum 8Gbps or gigher DTR per port and downward compatible along with two nos. of 5m LC to LC cable (MM).	
7	Ports	2x USB 2.0 ports, 1xKeyboard port, 1xMouse port & One dedicated Ethernet port for OS independent hardware management (Out of Band management).	
8	Storage	2x600GB SAS Hot swap HDD (15K rpm or higher)	
9	Optical Drive	DVD ROM drive	
10	Driver/ Software Utility	System utilities with all required device driver software as per above configuration for OS Installation, System Configuration and for server management	
11	System Chassis	Server Chassis (max. 2U) with Redundant Hot Swap Power Supply to sustain above configuration and future up gradation and min. 5 Hot Swap Drive bays for HDD.	
12	OS Support & Certification	Support for Windows & Linux/Ubuntu OS (32Bit & 64Bit both) and Certification for both 64bit OS. Server should also support minimum two (most popular) open server OS.	

13	Other Feature	Server should have embedded hypervisor (hardware based, 16GB or higher flash) for Virtual Machine support.	
14	System Management	<ul style="list-style-type: none"> <li>• Remote Management of Server over LAN &amp; WAN with SSL encryption.</li> <li>• Virtual Media with required license and KVM over IP</li> <li>• Server health logging.</li> <li>• Remoter power On/ Shutdown of server.</li> </ul>	
15	Performance	Processor SPEC CPU2006 benchmarked with maximum <b>256GB</b> RAM to achieve SPEC rating of at least <b>940-960</b> (60% of SPECint_rate_base2006 plus 40% of SPECfp_rate_base2006 scores)	

## ANNEXURE – II

BIDDERS PROFILE FORM		
SL No	Particulars	Details to be Furnished
<b>Details of the Bidders(Firm/Company)</b>		
1	Name of the firm	
2	Address	PIN : <input type="text"/>
3	Contact details	Phone : <input type="text"/> Fax: <input type="text"/>
		Email ID (if any) :
		Website(if any) :
<b>Details of Authorized Person</b>		
4	Name:	
5	Address	
6	Telephone :	
<b>Information about the company</b>		
7	Status of company ( <i>Public Ltd/Pvt. Ltd., Provide Ref e.g. Roc Ref#</i> )	Date:
		Ref:
8	Number of Professionals	
9	Location and Address of Offices( <i>in Tripura, if any</i> )	
10	Service Tax Registration Number	
11	Income Tax Registration Number (PAN)	
12	Sales Tax Registration Number (GST)	

\_\_\_\_\_  
Signature of the Bidder

**ANNEXURE - III**

Bid Price Form (BOQ) [Specimen - not to quote here]

**RFP for Supply, Installation, Maintenance of Rack Server to the High Court of Tripura.**

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**Bidder's Name & Address :**

To  
 The Registrar (Admn. P & M),  
 High Court of Tripura,  
 Capital Complex,  
 Agartala, Tripura (W) - 799010.

**Format for Commercial Proposal/BOQ**

SL NO	Item Description	Cost per unit (inclusive of all charges)
IT Hardware High Court of Tripura		
1.	TWO PROCESSOR RACK SERVER (RS-2P)	
<b>Total Cost</b>		

**Note:** The cost per unit will be valid for SIX MONTHS from date of issue of Letter of Intent, for additional Procurement, if any, inclusive of all taxes & duties and three years onsite warranty cost of all the items.

**Total Amount in Rupees: ₹**\_\_\_\_\_

**(In figures)** \_\_\_\_\_

**(In Words)** \_\_\_\_\_

*Authorized Signatory*

\_\_\_\_\_ { F.6(2)-HC/96/Vol-IV/2017/\_\_\_\_\_ } \_\_\_\_\_

**BID PROPOSAL LETTER**

**To**  
**The Registrar (Admn. P & M)**  
**High Court of Tripura,**  
**Capital Complex,**  
**Agartala, Tripura(W) - 799010.**

**Subject:** Request for proposal for Supply, Installation and Maintenance of Rack Server in the High Court of Tripura.

Sir,

1. I, the undersigned Bidder, having read and examined in detail the Specifications and all the bidding documents as specified in the Bidding documents F.6(2)-HC/96/Vol-IV/2017/\_\_\_\_\_

**2. PRICE AND VALIDITY**

The prices mentioned in our proposal are in accordance with the terms as specified in bidding documents. The prices and other terms and conditions of this proposal are valid for a period of 180 calendar days from the date of opening of the Bids. My firm is registered in India and I do hereby confirm that the Bid prices is inclusive of all taxes.

**3. Unit Rates**

I have indicated in the relevant schedules the unit rates on account of payment as well as for price adjustment in case of any increase to/decrease from the Scope of Work under the contract.

**4. EMD**

I have enclosed a Demand Draft in favour of Registrar (Admn. P & M), High Court of Tripura for a sum of INR 15,000/- (Fifteen Thousand) only. This EMD is liable to be forfeited in accordance with the provisions of Bid documents. I declare that all the Services/Works shall be performed strictly in accordance with the Scope of Work.

**6. Bid Price**

I declare that the bid prices are for the entire scope of the work as specified in the technical specification and bid documents. These prices are indicated in Annexure attached with the proposal as part of the Commercial Bid.

**Yours faithfully,**

**(Signature)**

**Printed Name and Designation**

**Seal:**

**Date:**

**Place:**

**Business Address:**

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**BIDDER'S AUTHORISATION CERTIFICATE:**

**To**  
**The Registrar (Admn. P & M)**  
**High Court of Tripura,**  
**Capital Complex,**  
**Agartala, Tripura(W) - 799010.**

<Bidder's Name> \_\_\_\_\_, <Designation> \_\_\_\_\_ is hereby authorized to sign relevant documents on behalf of the company in dealing with Tender of reference **F.6(2)-HC/96/Vol-IV/2017/**\_\_\_\_\_ dated, 10/08/2017. He/She is also authorized to attend meetings & submit technical & commercial information as may be required by you in the course of processing above said tender.

Thanking you,

*Authorized Signatory.*

<Company Name>

*Seal*

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